GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2314
TO BE ANSWERED ON 01.08.2018

PSK IN HATHRAS

2314.   SHRI RAJESH KUMAR DIWAKER:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   whether there is a plan to set up certain number of Passport Seva Kendras PSKs across the country including Hathras region of UP by the end of the year 2018-19 and if so, the details thereof;

(b)   whether police verification is required for issuance of passport under the Tatkal Scheme and the said procedure becomes easier after verification of documents by a certain level of gazetted officers and if so, the details thereof;

(c)   whether it is very difficult for the common people to get their documents verified by such officers in village/rural/remote areas of the country and if so, the details thereof;

(d)   whether the Government proposes to simplify the said procedure by allowing verification by local public representatives like Member of Parliament for the convenience of people residing in such areas and if so, the details thereof and if not, the reasons therefor; and

(e)   the steps taken to ensure access to passport services in villages/remote/rural areas of the country including Hathras region of UP?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a)   The Ministry in association with the Department of Posts has announced the opening of 289 Passport Kendras at the Head Post Offices (HPO)/ Post Offices (PO) in the country called 'Post Office Passport Seva Kendra' (POPSK), including 35 in Uttar Pradesh. The opening of more Passport Kendras is an on-going activity including in Hathras.

(b) to (d)   For the purpose of Police Verification (PV), the passport applications under Tatkaal Scheme are divided into two categories, that is, No-PV and Post-PV as given below:

No-PV: Police Verification (PV) is not necessary in case of renewal/reissue of passport, if the passport application is submitted before expiry or within three years of expiry of the Passport, provided the system shows clear PV and nothing adverse is noticed. PV is also not required for Government employees if requisite No Objection Certificate (NOC) and other documents, such as proof of stay, are furnished along with the application.

Post-PV: Police Verification after issuance of passport is required if the application for reissue of passport is (i) submitted within three years after expiry

of passport, but the PV Column in the system is either blank or incomplete; (ii) for a minor is submitted for reissue after attaining the age of 18 years.

In order to reduce the difficulties of the common people for obtaining a passport under Tatkaal Scheme, the requirement of Verification Certificate from a Gazetted Officer has been done away with. Now, the applicants may submit minimum three out of the following documents for obtaining passport under this scheme:

(i)   Aadhaar Card;
(ii)   Electors Photo Identify Card (EPIC);
(iii)   Service Photo Identity Card issued by State or Central Govemment, Public Sector Undertaking, local bodies or Public Limited Companies;
(iv)   Scheduled Caste/ Scheduled Tribes/Other Backward Class Certificate;
(v)   Arms License;
(vi)   Pension Document such as Ex-servicemen's Pension Book or Pension Payment order, ex-servicemen's widow or dependent Certificate, Old Age pension Order;
(vii)   Self-Passport (unrevoked and undamaged);
(viii) Permanent Account Number (PAN) Card;
(ix)   Bank/Kisan/Post Office Passbook;
(x)   Student Photo Identity Card issued by an Educational Institution;
(xi)   Driving License (valid and within the jurisdiction of State of submission of applicant);
(xii)   Birth Certificate issued under the Registration of Births and Deaths Act; and
(xiii) Ration Card.

(e)   Post Office Passport Seva Kendras are being set up in association with the Department of Posts in order to bring passport services closer to people residing in villages/remote/rural areas of the country including Hathras district of UP.

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